

[Shri Hari Kishore Singh]

the ordinary people going to get the most basic minimum medical facilities—I would like to know. In this regard, may I suggest whether the Government would be prepared to consider any scheme for co-operative health scheme, particularly, in the rural areas? Sir, we have the great problem of unemployment. This may so to some extent to remove the sufferings of the unemployed people. This will also to some extent go to provide certain basic minimum medical facilities to the rural population. These are my two questions.

SHRI S. M. BANERJEE (Kanpur): He has mentioned about Mr. Bhagat. He is not here. So far as my information goes, he has never suffered from malaria. Every Congress M.P. shivers when he meets the Prime Minister. That is not due to malaria.

SHRI HARI KISHORE SINGH: That is not correct; they have started suffering in the company of Mr. Banerjee!

DR KARAN SINGH: The hon. Member said that we are not serious about the problem. This is not at all correct. We are very serious about it. If he had seen my original statement he would have seen this. I said that as many as 75 million people suffered from malaria. I myself was surprised to see this figure. I checked up again. They said, uptill 1950, as many as 75 million people, that is, 7 1/2 crores, used to suffer from malaria. I thought it was a mis-print; I again checked up and I was told this was there. In any case this had been reduced to 50,000 in the year 1961. That was a time when we thought that within another few years we would be able to eradicate it completely. Unfortunately, as I have admitted, the thing started developing again and it is now back to about 15 lakhs.

I am very sorry that my good friend and former colleague Shri

Bhagat has been bitten by a mosquito. I will certainly look into it immediately. Unfortunately mosquitoes do not discriminate between M.P.s and other citizens in the country. But I will certainly immediately rush to his aid and see what I can do.

Then there is the broader question the Rural Health Services which the hon. Member has raised. I do not know how far it is connected with the present issue, but with your permission, I will answer this point which he has raised. As far as the Rural Health Scheme is concerned, in the Fifth Plan it has been incorporated into the Minimum Needs Programme. That is to say, it is under the Minimum Needs Programme that the Primary Health Centres and the sub-centres will have to function. The Primary Health Centre is for every 80,000 to one lakh of population. The sub-centre is for every 10,000 to 15,000 of the population. So, that is going to be the main thrust to the Rural Health Services in the Fifth Plan period.

In addition to this, he talked about the cooperatives and the voluntary organisations. There is a separate scheme for giving aid to these voluntary institutions which is presently under clearance of the Ministry of Finance. I entirely agree with him that the rural areas require some special attention and this is the main thrust of our programmes.

12.43 hrs.

RE. QUESTION OF PRIVILEGE (Query)

SHRI JYOTIRMOY BOSU (Diamond Harbores): Mr. Speaker, Sir. I have given notice of a Privilege Motion against Mr. C. Subramaniam because of telling wholly untrue and incorrect things on the floor of the House. In connection with production, licensing, etc. concerning Britannia Biscuits Company Limited, whilst they have licensed production of 1200 tonnes per annum, the Minis-

ter had said that in three shifts they are licensed to produce 3,000 tonnes.

MR. SPEAKER: Mr. Bosu, I have seen that. On the face of it, I do not see anything wrong or anything that comes under the question of Privilege. But I am following the usual practice I am sending this to him under Direction 115 and we will see to it later.

SHRI JYOTIRMOY BOSU: I want your protection. What is Direction 115 Sir?

MR. SPEAKER: This is not a privilege issue at all.

SHRI JYOTIRMOY BOSU: Let the House decide.

MR. SPEAKER: I have examined it. Still, if you want any clarification then I can send it under Direction 115. He expressly said that the production was so much in three shifts. Later on he said he would examine it. You do not raise a privilege out of the question every day. It is a mockery if you do that every day.

SHRI JYOTIRMOY BOSU: Sir, I want your guidance on this. We put questions to the Minister....

MR. SPEAKER: There are hundreds of questions and the Ministers are all the time replying. You are not infallible; they are not infallible.

SHRI JYOTIRMOY BOSU: Under Direction 115, information can be asked.

MR. SPEAKER: Tell me if any information is not correct. I can then send this on to him.

SHRI JYOTIRMOY BOSU: To my knowledge this document says that the licensed production of Britannia Biscuit, Madras is 1200 tonnes whereas the Minister says that in three shifts its production is 3,000 tonnes.

MR. SPEAKER: Why are you suppressing the first part of the reply?

SHRI JYOTIRMOY BOSU: I have nothing to suppress. When did he come to know of it? To this, he said, he did not know.

MR. SPEAKER: Mr. Bosu, do not raise the point like this every day. You are taking the time of the House on every small matter.

SHRI JYOTIRMOY BOSU: We are not here to be told the informations which are not true. This is the privilege of the House. And let it be left to the House ...

MR. SPEAKER: This I am not allowing.

Now, Papers to be laid on the Table

12.47 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT ETC OF INDIA TOURISM DEVELOPMENT CORPORATION LTD., NEW DELHI, FOR 1972-73, AND AIRCRAFT (AMENDMENT) RULES, 1974

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the India Tourism Development Corporation Limited, New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library See No. LT-6833/74].
- (2) (i) A copy of the Aircraft (Amendment) Rules, 1974